GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 4431 TO BE ANSWERED ON 19TH JULY, 2019

AYUSH DOCTORS IN PHCS

4431. SHRI JANARDAN SINGH SIGRIWAL: SHRI SANTOKH SINGH CHAUDHARY:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government proposes to appoint Ayush doctors in all the Primary Healthcare Centres (PHCs) in the country, keeping in view the promotion of the AYUSH system of medicine;
- (b) if so, the details thereof indicating the number of doctors appointed and proposed to be appointed in such PHCs across the country, State/UT-wise;
- (c) the detail of procedures adopted for the screening and selection of the doctors in such PHCs; and
- (d) whether the AYUSH doctors will diagnose and treat mental disorders also, if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a) to (c): Since Public Health is a State subject, the appointment of AYUSH doctors comes under the purview of respective State/UT Governments. However, Government of India has adopted a strategy of Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling choice to the patients for different systems of medicine. The engagement of AYUSH Doctors/paramedics and their training are supported by the Ministry of Health & Family Welfare, while the support for AYUSH infrastructure, equipment/furniture and medicines are provided by Ministry of AYUSH under Centrally Sponsored Scheme of National AYUSH Mission (NAM). The number of doctors appointed in PHCs across the country, State/UT-wise is furnished at **Annexure.**

Public Health and Hospitals' being a State subject, the administrative and personnel matters including recruitment of doctors for Primary Health Centres fall under the purview of respective State/UT Governments. Accordingly, screening and selection procedures for doctors are to be conducted as per the prevailing policies adopted by the respective State/UT Government.

(d): AYUSH doctors at AYUSH facilities are supposed to diagnose and treat the cases including mental disorders as per their qualification and entitlements provided under relevant Acts & Rules.

Annexure

AYUSH Doctors at Primary Health Centres

(As on 31st March 2018)

S. No.	State/UT	In-Position
1	Andhra Pradesh	23
2	Arunachal Pradesh	37
3	Assam	844
4	Bihar	1384
5	Chhattisgarh	233
6	Goa	23
7	Gujarat	866
8	Haryana	88
9	Himachal Pradesh	0
10	Jammu & Kashmir	468
11	Jharkhand	93
12	Karnataka	487
13	Kerala	242
14	Madhya Pradesh	157
15	Maharashtra	860
16	Manipur	112
17	Meghalaya	58
18	Mizoram	20
19	Nagaland	9
20	Odisha	283
21	Punjab	180
22	Rajasthan	568
23	Sikkim	4
24	Tamil Nadu	374
25	Telangana	284
26	Tripura	62
27	Uttarakhand	85
28	Uttar Pradesh	841
29	West Bengal	99
30	Andaman & Nicobar Islands	19
31	Chandigarh	0
32	Dadra & Nagar Haveli	2
33	Daman & Diu	1
34	Delhi	0
35	Lakshadweep	5
36	Puducherry	49
Total		8860